

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4432  
ANSWERED ON:08.08.2014  
IMPORT DUTY ON SOLAR PANELS  
Gandhi Shri Feroze Varun

**Will the Minister of FINANCE be pleased to state:**

(a) the rate of import duty on Solar Panels and the related materials during each of the last three years and the current year, material/input-wise; and

(b) the fiscal steps taken or proposed to be taken to boost solar power generation in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a): At present, solar panels are exempt from basic customs duty and CVD and the same was the position during each of the last three years. All goods used in their manufacture were also exempt from basic customs duty during the said period.

(b): The fiscal steps taken to boost solar power generation include, inter alia, excise duty exemption on (i) solar cell/modules; (ii) machinery and equipment required for initial setting up of a solar power generation or solar energy production project; (iii) EVA sheets and solar backsheets and specified inputs used in their manufacture; (iv) solar tempered glass used in the manufacture of solar PV cells and modules; and (v) flat copper wire for the manufacture of PV ribbons for use in solar cells and modules. To maximize utilization of solar power, exemption from basic custom duty has been extended on specified inputs for use in the manufacture of EVA sheets & backsheets and flat copper wire for the manufacture of PV ribbons.